

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FRANCO LEONE LIMITED**

1.	Name of Corporate Debtor	M/s FRANCO LEONE LIMITED
2.	Date of Incorporation of Corporate Debtor	19.12.1995
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies- Delhi
4.	Corporate Identity Number of Corporate Debtor	U74899DL1995PLC074764
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: RZ-142, New Vishnu Garden Ext, New Delhi-110018 Principal Office: Plot No. 20, Sector-17, H.S.I.I.D.C. Footwear Park Industrial Area, Bahadurgarh, Jhajjar, Haryana-124507
6.	Date of closure of Insolvency Resolution Process	03.02.2023
7.	Liquidation commencement date of Corporate Debtor	15.03.2023
8.	Name and Registration Number of Insolvency Professional Acting as Liquidator	Name: Anil Kohli IBBI/IPA-001/IP-P00112/2017-18/10219
9.	Address And e-mail of the liquidator, as registered With Board	Add: Flat No. 409, 4th Floor, Ansal Bhawan, 16 Kasturba Gandhi Marg, Connaught Place, New Delhi, -110001. Email: insolvency@arck.in
10.	Address and e-mail to be used for correspondence with the Liquidator	Add: ARCK Resolution Professionals LLP, 409, 4th Floor, Ansal Bhawan, 16 Kasturba Gandhi Marg, Connaught Place, New Delhi, -110001 Email: insolvency@arck.in
11.	Last date for submission of Claims	14.04.2023



Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench IV, has ordered the commencement of liquidation of **M/s Franco Leone Limited** on **15.03.2023**) under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of M/s **Franco Leone Limited** are hereby called upon to submit a proof of their claims or update their claims submitted during CIRP, on or before **14.04.2023**, to the Liquidator at the address mentioned against item number 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:

<http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.



Anil Kohli

Date: 17.03.2023

Place: New Delhi

Liquidator in the matter of Franco Leone Limited

Reg No. IBBI/IPA-001/IP-P00112/2017-2018/10219

AFA Valid upto 06.04.2023